



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/309/2021 FIXED	THE STATE OF ASSAM AND 2 ORS Versus DR. BHUBANESWAR SAIKIA AND ANR	MR. D SAIKIA MR. D P BORAH	MR. B CHETRI MR. K K PARASAR MR. A BORUA MR D MAHANTA
2	WP(C)/2838/2021 FIXED	ASSAM UNIVERSITY TEACHERS ASSOCIATION Versus THE ELECTION COMMISSION OF INDIA AND 7 ORS	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	GA, ASSAM SC, ECI ASSTT.S.G.I. SC, ASSAM UNIVERSITY SC, ECA SC, U G C
3	Mat.App./44/2022 FIXED	BINITA KALITA Versus DILIP CHANDRA KALITA B	MR. S ISLAM MR A CHOUDHURY MS. A KAUSHAR MR A ZAMAN	MR H K DAS MR. U PATHAK
4	WA/237/2022 CAVT. NO.06652/022, FIXED, CAVT./665/2022	THE INDIAN OIL CORPORATION LTD. AND ANR Versus SANATAN NATH AND 2 ORS.	MR D K SARMAH MS. A TALUKDAR	MR. J PATOWARY MR. N K KALITA SC, REVENUE FOR CAVEATOR
WITH				
5	WA/200/2022 CAVT. NO. 06652/022,	JADAB BORAH Versus SANATAN NATH AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. N K KALITA SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, I O C FOR CAVEATOR
6	WA/286/2022 FIXED	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN E	MR. M K DAS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA
7	WA/311/2022 FIXED	SAMBHARU ROY @ SAMBARU ROY. Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS A DAS MS. J GHOSH	SC, AG SC, PWD SC, FINANCE
8	WP(C)/5725/2022 FIXED	M/S MCLEOD RUSSEL INDIA LIMITED Versus UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION MR H GUPTA ASSTT.S.G.I.

ORDERS

9	WA/44/2018 BY SLIP WITH I.A.(Civil)/655/2018 in WA/44/2018	JYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
		MD JYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
10	WA/79/2018 FIXED WITH	SMTI. DIPTI MALI Versus DR. (MRS) MAUSOMI MADHAB AND 4 ORS	MRS J M KONWAR MR. D P BORAH MR. R KALITA MR. R SALOI MR. D J KAPIL MS. S NEWAR MR. A DIHINGIA	GA, ASSAM MR H K BAISHYA SC, APSC MR. B CHAKRAVARTY
11	WA/72/2019	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus DR. MOUSHUMI MADHAB AND 3 ORS	SC, APSC MR. C BARUAH	MR H K BAISHYA (OP1) MR. B CHAKRAVARTY (OP1) MR A RAHMAN (OP1)
12	PIL/74/2019 FIXED WITH I.A./1340/2015 in PIL/74/2019	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE Versus THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAJIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
13	PIL(Suo Moto)/5/2021 FIXED	SANTI LAL ACHARJEE Versus THE STATE OF ASSAM AND ORS XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY MR. U K NAIR, SR. ADV	MR.P J PHUKAN GA, ASSAM MR.P BORAH MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
14	PIL/86/2021 FIXED WITH I.A.(Cri.)/78/2022 in PIL/86/2021	ARIF MD YEASIN JWADDER Versus THE STATE OF ASSAM AND 4 ORS	MR. PRASHANT BHUSHAN MR. S K DAS MR R KARIM MR PARAS N SINGH	GA, ASSAM MR. B CHAKRAVARTY (r-5) MR. S UPADHAY (r-5) MS. A LALA (r-5)
15	Mat.App./2/2022 FIXED, WITH LCR	ARIF MD YEASIN JWADDER Versus THE STATE OF ASSAM AND 4 ORS	MR R KARIM	GA, ASSAM
16	PIL/5/2022 FIXED	ASHOK GANGULY Versus SIMA GANGULY	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
17	PIL/5/2022 FIXED	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
18	Cont.Cas(C)/11/2022 FIXED	THE PRESIDENT, SMDC, BEZERA ANCHALIK SENIOR SECONDARY SCHOOL Versus SANDHYA RANI DEVI AND 2 ORS	MR C GOSWAMI	MR. R MAZUMDAR (R-3) MR H BEZBARUA (R-3)
19	PIL/33/2022 FIXED	SADAK ARDAO AND ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	MR. R K D CHOUDHURY GA, ASSAM DY.S.G.I. SC, N C HILLS
19	Mat.App./34/2022 FIXED, WITH LCR	ANIL KUMAR SARMA Versus LILA DEVI	MS. S KANUNGOE	

	WITH I.A.(Civil)/2989/2022 in Mat.App./34/2022	ANIL KUMAR SARMA Versus LILA DEVI	MS. S KANUNGOE	
20	PIL/35/2022 FIXED	BYOMOKESH DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU MR. D DAS SR. ADV MS. S MAHANTA MR. M MAHANTA MR. D CHAKRABARTY (R-4) MS. J DEKA (R-4) SC, FINANCE
21	WA/69/2022 FIXED	STAMP VENDORS ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 27 ORS	MR. B C DAS MR. S DUTTA MS. I DAS	GA, ASSAM SC, FINANCE
22	WA/281/2022 FIXED	MIHIR KUMAR BISWAS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	MR. N DEKA MR. M GOGOI MR A R BAROOAH
23	I.A.(Civil)/3511/2022 FIXED in WA/360/2022 WITH WA/360/2022	AMITAV PAUL AND ANR. Versus THE STATE OF ASSAM AN 6 ORS. AMITAV PAUL AND ANR. Versus THE STATE OF ASSAM AN 6 ORS.	G UDDIN MS. P ADHIKARI G UDDIN MR H I CHOUDHURY MS. P ADHIKARI	SC, CO OP SC, CO OP
HEARING				
24	PIL/72/2016 FIXED	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 16 ORS.	MS.R D MOZUMDAR MR. D MAZUMDAR (AMICUS CURIAE) MR S S TALUKDAR (AMICUS CURIAE)	MR. K N CHOUDHURY MR.D SAIKIA(R-9, 20 AND 21)) GA, ASSAM MR. JYOTIRMOY ROY MR.P HAZARIKA(R-9) MR. J PATOWARY MR S P DAS(R-19) MRA BARMANR-9 MR. N DAS(R-19) MISS. R R KAKATI MR. S SARMA MR.M.A.ISLAM MR.T K MISRA(R-9) MR. J ROY (R-18) MR. C CHAKRAVARTY MR D DAS SC, GMC SC, G M D A SC, TRANSPORT SC, A S T C
25	Mat.App./49/2017 WITH LCR	SRI RANJAN BARUAH Versus SMTI SHRAVANI KHOUND BARUAH	MR.A SATTAR MR. A CHAMUAH MR.P P BORTHAKUR MS.P BORTHAKUR MR.H K BORA	MR. D GOGOI MR. J ABBAS MR. S BORTHAKUR
26	PIL/76/2018 FIXED	EARLY BIRDS AND ANR. Versus THE STATE OF ASSAM AND 14 ORS.	MR A K DAS MS. S HAZARIKA MR P BHARDWAJ MR. P BARUAH MS. C SARMA	GA, ASSAM MR. K P PATHAK SC, F.DEPTT. SC, BTC ASSTT.S.G.I.
27	WA/208/2018 FIXED	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR R CHAKRAVORTY (R1) MR. S BORTHAKUR (R2-R5) MR D DAS (R1) MR. S S ROY (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR

28	WP(C)/3033/2018 FIXED	RAHIMUDDIN AHMED Versus UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
	WITH			
29	WP(C)/3577/2018	RAHIMUDDIN AHMED Versus UNION OF INDIA AND 2 ORS.	MR A M MAZUMDAR MR. R ISLAM MR. D N SARMAH	ASSTT.S.G.I.
30	Mat.App./42/2019 WITH LCR	SRI PRASENJIT KUMAR CHOUDHURY Versus SMTI. NAMITA DEVI	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	MR. R PHUKAN
31	PIL/10/2020 FIXED	STUDIO NILIMA COLLABORATIVE NETWORK FOR RESEARCH AND CAPACITY BUILDING AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MRS. R S CHOWDHURY MS S SARMA HAZARIKA MS A BORGHAIN MR A ATREYA MS. A PAUL	GA, ASSAM SC, HEALTH
32	PIL/62/2021 FIXED	ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
	WITH			
33	PIL/51/2021	BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
34	WA/293/2021	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MRS. K DEVI MS R P BARUAH MS S A KHALIFA	GA, ASSAM
35	WA/298/2021 FIXED, CAVT./377/2019 (D/O)	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
36	WA/337/2021 FIXED	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
	WITH			
37	WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r- 5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.
38	WA/114/2022 FIXED	THE STATE OF ASSAM AND ANR. Versus AJIT SONOWAL AND 3 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK SC, FINANCE	GA, ASSAM SC, AG MR. P J SAIKIA MR S BORTHAKUR MR. L N DIHINGIA SC, P H E
39	WA/138/2022 FIXED	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1)
40	WA/185/2022	SRI KAMALA KANTA PHUKAN @ KAMALA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINHA MR. M K NEOG MR. B KUMAR	SC, SEC. EDU. MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
	WITH			
41	WA/260/2019	SRI MANTU CHANGMAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA	MR. JYOTIRMOY ROY (R- 4,5) MR. R HAZARIKA (R-4,5) MR D DAS (R-4,5)

Versus
BARIKMIYA CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE M. CHOUDHURY
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./83/2020 FIXED, WITH WA/74/2020 (D/O)	NABANITA LAHKAR Versus THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. J KALITA MR. U K NAIR MR M RAHMAN	SC, FOREST
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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022

23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING
MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER**

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	W.P.(CrI.)/22/2021 FIXED, WITH CRL.REV.P./4/2019 (D/O, AIZAWL BENCH)	SH. LALRAMMAWIA Versus THE STATE OF MIZORAM AND ANR.	MR. P KATAKI (AMICUS CURIAE) MR. A R MALHOTRA	PP, MIZORAM
2	I.A.(Civil)/3565/2022 B/O, WITH WP(C)/6837/2016 (D/O) in WP(C)/6837/2016 WITH MC/10/2022	NAZRUL HAQUE MAZARBHUIYAN Versus THE UNION OF INDIA and 6 ORS	MR.N ISLAM MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I. SC, F.T
		NAZRUL HAQUE MAZARBHUIYAN Versus THE UNION OF INDIA and 6 ORS	MR.N ISLAM MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I. SC, F.T

HEARING

3	WP(C)/5939/2018 FIXED, WITH LCR	MAINUDDIN ANSARY Versus THE UNION OF INDIA AND 6 ORS.	MR S M ABDULLAH P MR. M HOQUE MR. MD S HOQUE MS. A BORUAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/7107/2018 FIXED, WITH LCR	MOINUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR S HOQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
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16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7050/2022 FIXED	AMAL CHAKRAVARTY Versus THE STATE OF ASSAM AND 3 ORS	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH	SC, HIGHER EDU
	WITH			
2	WP(C)/6012/2018	RAJIB DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR. S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	SC, HIGHER EDU
3	WP(C)/7057/2022 FIXED	MD. SAMIUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, ELEM. EDU GA, ASSAM SC, SSA
4	WP(C)/7587/2022 BY SLIP	BIPUL CHANDRA NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MRS. D DAS BARMAN, GA, ASSAM
	WITH			
5	WP(C)/7582/2022	AJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
	WITH			
	I.A.(Civil)/3567/2022 in WP(C)/7582/2022	AJIT SAIKIA Versus THE COMMISSIONER AND SECRETARY	MR. P MAHANTA MS. P SAIKIA	SC, HIGHER EDU GA, ASSAM
	WITH			
6	WP(C)/7588/2022	DIMBESWAR BAYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
ORDER (STAY VACATING)				
7	I.A.(Civil)/2601/2022 FIXED in WP(C)/2082/2022	NUR ALOM Versus MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA SC, SSA

	WITH WP(C)/2082/2022	AKTARUN NESSA Versus THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
ADMISSION				
8	WP(C)/5883/2015 FIXED	MD. ZAKIR HUSSAIN Versus THE REGISTRAR and ANR,	MR.S S S RAHMAN MR. A K DUTTA MR.S B RAHMAN MR.M R SODIAL	SC, G U
9	WP(C)/1504/2017 B/O	BHRIGU THAKURIA Versus THE STATE OF ASSAM and 24 ORS.	MR.S BIKASH MR.R J SARMA	MR. K GOSWAMI, GA, ASSAM (R-1) SC, APDCL MR. I CHOUDHURY
10	WITH WP(C)/6282/2017	PRADIP DAS and 2 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S BIKASH	MR. K GOSWAMI, GA, ASSAM (R-1) SC, APDCL
11	WP(C)/3582/2019 FIXED	NAMRATA SINGHA Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR H R A CHOUDHURY MS. M MALLIK MS. M PATHAK MR GAURAV R DUTTA MR A R BAROOAH MR. B S SINGHA	MR. A CHAMUAH (SC, UGC, R-3) MS. P BARMAN (SC, GU, R- 1,2) SC, GAUHATI UNIVERSITY(R-1&2)
12	WP(C)/1700/2021 FIXED	BHABANANDA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D F A AHMED MR. J LASKAR	MRS. K DEVI MR. A K BARUAH (R-4) MR. D BORA (R-4) MS S A KHALIFA SC, EDU
13	WITH I.A.(Civil)/3575/2022 in WP(C)/1700/2021	NAGENDRA SARMAH, MA, BEd. Versus BHABANANDA KALITA AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	MR. J LASKAR
14	WP(C)/2120/2021 B/O	ABDUL MANNAN Versus THE GOVT OF ASSAM AND 6 ORS	MRS. B GOGOI MS M DAS MR. P SAIKIA	SC, ELEM. EDU MR. A R BHUYAN (R-6) MR. J AHMED MR. M DUTTA (R-7) MR. N UDDIN (R-7) MR. P A AHMED MR. S RANA (R-6) MR S U AHMED
15	WP(C)/2825/2021 B/O	ROUSANARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU. MR. I H SAIKIA (r-4,5) MR. K KALITA (r-4,5) MR. M R CHOUDHURY (r- 4,5) MS L HMAR (r-4,5)
16	WP(C)/2852/2021 FIXED	HEMANTA PEGU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHETRI MR. K K PARASAR MR P BHATTACHARJYA	SC, SEC. EDU. SC, SEC. EDU.
17	WP(C)/6962/2021 FIXED	RUDRA CHANDRA DAS Versus THE VICE CHANCELLOR, GAUHATI UNIVERSITY AND 4 ORS	MR F U BARBHUIYA MS S DAS	SC, G U
18	WP(C)/481/2022 CAVT. NO.00312/022, FIXED	MD. ABDUL JABBER CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	MR. U K GOSWAMI (R-5) U PRASAD (R-5) SC. EDU. FOR CAVEATOR
19	WP(C)/2616/2022 FIXED	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	SC, SEC. EDU. GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5)

BAIL HEARING (BA)

19	Bail Appln./2663/2022	AJAY JAISWAL Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. S ROY MR. M H LASKAR MR. M A CHOUDHURY	SC, NCB
ORDERS				
20	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
21	Cont.Cas(C)/149/2020 FIXED	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
22	WP(C)/3782/2022 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U
23	WP(C)/5862/2022 FIXED	ANIRUDDHA ADHIKARY Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM G UDDIN (r-7) MS. P ADHIKARI (r-7) MR A K AZAD (r-7)

WITH

I.A.(Civil)/3031/2022
in WP(C)/5862/2022

SHANKAR ADHIKARY
Versus
ANIRUDDHA ADHIKARY AND 6 ORS.

G UDDIN
MS. P ADHIKARI
MR A K AZAD

SC, SEC. EDU.
GA, ASSAM

HEARING

24	WP(C)/6414/2013 WITH LCR	THE NATIONAL HIGHWAYS AUTHORITY OF INDIA and 2 ORS. Versus THE DIMA HASAO AUTONOMOUS COUNCIL and 8 ORS	MR.C BARUAH C.G.C.	GA, ASSAM MR.D C K HAZARIKA MS.J GOGOI MR.K GOSWAMI SC, DIMA HASAO MR.JUNM LASKAR MS.P DEVI
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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022

23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST**

THIS BENCH WILL RISE AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/31/2020 WITH LCR 4 FILES, P.B.-2	JOGOI TELI Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
2	CrI.A./210/2020	JAHNABEE SAIKIA Versus NATIONAL INVESTIGATION AGENCY	MR. B D KONWAR SR. ADV. SC, NIA MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	
3	CrI.A./41/2021 WITH LCR 3 FILES, P.B.-2	MALBER KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR. A K AZAD MS. N DAS MS S CHOUDHURY MS. A MESEN	PP, ASSAM
4	CRL.A(J)/42/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	KISHORE DHAN Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
5	CrI.A./44/2022	JAGABANDHU RAY @ DINABANDHU RAY Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/595/2022 PART-HEARD FIXED	LAKSHI DAS Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
	WITH			
2	WP(C)/2595/2021	LILIMA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE DEPTT.
	WITH			
3	Cont.Cas(C)/592/2022	ANITA DAS Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR A CHOUDHURY MR. R Deka S I AKAND	
	WITH			
4	Cont.Cas(C)/600/2022	ABDUR RAHMAN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
	WITH			
5	WP(C)/6920/2022	CHAMPA BAISHYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
6	WP(C)/6923/2022	DHARMENDRA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
7	WP(C)/6937/2022	ANU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
8	WP(C)/6693/2022 PART-HEARD FIXED	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 3 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.

9	WITH W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 5 ORS	MR. D DAS SR. ADV MR A JAIN MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
	WITH I.A.(CrI.)/327/2022 in W.P.(CrI.)/22/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 5 ORS.	MR. D DAS SR. ADV MR S DAS MR. K MOHAMMED	SC, ED ASSTT.S.G.I.
10	WITH WP(C)/7053/2022	SUBHRA JYOTI BHARALI Versus THE UNION OF INDIA AND 4 ORS.	MR. D DAS SR. ADV MR S DAS MR. S A HUSSAIN MR D J HALOI	SC, ED ASSTT.S.G.I.
11	WP(C)/7601/2022 BY SLIP	DABUR INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
12	WITH WP(C)/7602/2022	M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
13	WITH WP(C)/7603/2022	NORTHERN AROMATICS LIMITED Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
14	WITH WP(C)/7604/2022	PARKSONS PACKAGING LIMITED Versus UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST ASSTT.S.G.I.
15	WITH WP(C)/7629/2022	ROSMERTA AUTOTECH PVT LTD Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
16	WITH WP(C)/7630/2022	ROSMERTA SAFETY SYSTEMS PVT LTD (FORMERLY UTSAV SAFETY SYSTEMS PVT LTD) Versus UNION OF INDIA AND 5 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR H GUPTA ASSTT.S.G.I.
17	WP(C)/7658/2022 FIXED	DIPAK BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	GA, ASSAM SC, REVENUE
18	WP(C)/7668/2022 FIXED	MANOJ KR DAS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MS A AFREEN	MR. S K MEDHI DY.S.G.I. SC, RAILWAY
19	WP(C)/7709/2022 FIXED	BISWAJIT NATH AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MS A AFREEN	SC, RAILWAY
<u>ORDER (STAY VACATING)</u>				
20	I.A.(Civil)/3221/2022 FIXED in WP(C)/4189/2022	ANURPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH WP(C)/4189/2022	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC

ADMISSION

21	WP(C)/1697/2016 FIXED	BAIKUNTHA HALOI, TINDAL and 203 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.U K NAIR MR.H K DAS MSW YHOSHII MR.M P SARMA	GA, ASSAM SC, DLR SC, FINANCE
22	WP(C)/2379/2016 FIXED	AKHTAR HUSSAIN and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.M U MONDAL MR.M HUSSAIN MDI H KHAN	MR.J M A CHOUDHURY SC, HEALTH
23	WP(C)/6045/2016 FIXED	O.N.G.C. CONTRACTUAL LABOUR UNION, SIVASAGAR Versus OIL and NATURAL GAS CORPORATION LIMITED and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MRA KUNDU MR.R SARKAR	MR.G N SAHEWALLAR-1 MS..N K DEVI(R-1) MR.N A SINGH(R-1) ASSTT.S.G.I.
	WITH			
24	WP(C)/1794/2022	CHENIRAM CHUTIA AND 84 ORS Versus THE UNION OF INDIA AND ANR	MR B BURAGOHAIR MR J P KACHARI	MR. B K DAS (r-2) MRS. R DEVI ASSTT.S.G.I.
25	WP(C)/6337/2017 FIXED	RAJENDER PAL Versus COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
26	WP(C)/1492/2018 FIXED	ALL ASSAM FISHERY OFFICIALS' TECHNICAL ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR R KARIM	MR. R K TALUKDAR (SC, APSC) MR. D NATH (ADDL. SR. GA, ASSAM)
	WITH I.A.(Civil)/769/2022 in WP(C)/1492/2018	MAINUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR A HUSSAIN	GA, ASSAM
27	WP(C)/7182/2018 FIXED	DEEPAK BASFORE Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MS J BORAH MS A BORAH MS JWNGTHIMA BRAHMA	ASSTT.S.G.I. SC, HEALTH
28	WP(C)/8362/2019 FIXED, WITH WP(C)/8007/2019 (D/O), PERSONAL APPEARANCE	NILOTPAL DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N A SINGH	SC, AGRI. DEPARTMENT SC, AAU
29	WP(C)/8444/2019	KUSHESWAR KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MS. N K DEVI MR. N ANIX SINGH	SC, AGRI. DEPARTMENT SC, AAU
30	WP(C)/2293/2020 FIXED	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
31	WP(C)/2858/2018	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
32	WP(C)/7075/2021 FIXED	MANALISHA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. D SARMA MR. ABU JAHID	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR R DHAR (SC, HANDLOOM TEXTILE AND SERICULTURE DEPARTMENT)
33	WP(C)/5675/2022 BY SLIP	M/S SAI ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. S K MEDHI ASSTT.S.G.I.
34	WP(C)/890/2021	M/S. NEZONE SNACKS Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL

35	WITH WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
36	WITH WP(C)/7065/2021	EMAMI LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
37	WITH WP(C)/234/2022	MARICO LTD Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
38	WITH WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
39	WITH WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
40	WITH WP(C)/383/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
41	WITH WP(C)/396/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
42	WITH WP(C)/428/2022	DYNA ROOF PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
43	WITH WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
44	WITH WP(C)/436/2022	M/S AJANTA PHARMA LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.
45	WITH WP(C)/444/2022	HAVELLS INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST

46	WITH WP(C)/605/2022	SUN PHARMA LABORATORIES LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
47	WITH WP(C)/777/2022	CENTURY PLYBOARDS (INDIA) LTD AND ANR Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
48	WITH WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
49	WITH WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
50	WITH WP(C)/1265/2022	CREATIVE PROPACK LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
51	WITH WP(C)/1280/2022	M/S ACME INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
52	WITH WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE
53	WITH WP(C)/1518/2022	M/S MAA DURGA STEEL Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
54	WITH WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
55	WITH WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
56	WITH WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.
57	WITH WP(C)/1668/2022	HETERO HEALTHCARE LTD Versus THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
58	WITH WP(C)/1865/2022	DURA ROOF PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

59	WITH WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
60	WITH WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
61	WITH WP(C)/3005/2022	M/S SBM ROOFINGS Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
62	WITH WP(C)/4140/2022	M/S AL RODS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. A K DUTTA ASSTT.S.G.I.
63	WITH WP(C)/4193/2022	M/S. NEZONE INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
64	WITH WP(C)/4629/2022	M/S POLYCON INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.
<u>ORDERS</u>				
65	WP(C)/6003/2022 PART-HEARD FIXED	DYNA ROOF PRIVATE LTD. AND ANR. Versus PURSHOTTAM GAGGAR AND 4 ORS. B	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	MR. K N CHOUDHURY MR. S DUTTA, SR. SC, PNB MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM
	WITH I.A.(Civil)/3058/2022 in WP(C)/6003/2022	PURSHOTTAM GAGGAR Versus DYNA ROOF PRIVATE LTD. AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH	DR. ASHOK SARAF
66	WITH WP(C)/5214/2022	DYNA ROOF PRIVATE LTD. Versus KAMAL KUMAR HARLALKA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM SC, PNB
67	WP(C)/6613/2014 FIXED	PULIN TERON Versus THE STATE BANK OF INDIA and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.C DAS MS.M GOSWAMI	MR.S S SHARMA(R-1to5) MS.L SHARMA(R-1to5) MR.R K DUTTA(R-6&7) MR.U J SAIKIA(R-6&7) MR.B J MUKHERJEE(R-1to5) MRA SHARMA MR.H K DAS(R-6&7) MR.K SAXENAR-6and7 MR.T PERTIN(R-6&7) MR.P TAFFO(R-6&7)
68	WP(C)/5623/2021 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 6 ORS	MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	GA, ASSAM MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS A RONGHANGPI R. CHAUHAN SC, P H E
69	Cont.Cas(C)/368/2022 FIXED	GO-2518M M L AGARWAL Versus VINAY KAWATRA AND 3 ORS	MRS. R BORAH MR. D BORAH	MR. R K D CHOUDHURY MR. R K D CHOUDHURY

HEARING

70	WP(C)/89/2014 FIXED	DR. VIVEK PALIWAL Versus THE UNION OF INDIA and 9 ORS	MR. I H SAIKIA MR. K KALITA MS. S KANUNGOE	MR. M BHAGABATI MR. S C KEYAL ASSTT.S.G.I.
71	WP(C)/634/2014	SALEHA BEGAM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MS. P BORA MR. F E CHOUDHURY MR. R DEY	MR. S K SINGHA MR. P SARMAH MR. B K SARMA MS R D KAKATI MR. N H BARBHUIYA (R7) MR. A ADHIKARY MS N J BEGUM (R7) SC, SOCIAL WELFARE MR. B KUMAR
72	WP(C)/512/2016 FIXED	HIMANJAL KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR R CHAKRAVORTY MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
WITH				
73	WP(C)/7657/2015	MOONMOON SADHANIDAR @ MOONMOON SADHANIDAR NEOG Versus THE STATE OF ASSAM AND 6 ORS	MR. R ALI MR. M R CHOUDHURY MS. J CHETIA	MR.M DUTTAR-3 - 7 SC, SOCIAL WELFARE MR.N UDDIN(R-3 - 7) MS.S HALAI(R-3 - 7)
WITH				
74	Cont.Cas(C)/12/2018	HIMANJAL KALITA Versus MINAKSHI SUNDARAM	MR R CHAKRAVORTY MR M HALOI MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI
75	WP(C)/648/2018 FIXED	FABTECH PROJECTS AND ENGINEERS LTD. Versus OIL INDIA LTD. AND ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	MRS. A GAYAN (CGC, R7) MR. A SHARMA MR. A SARMA K KALITA MR. S CHOWDHURY C BASUMATARY SC, OIL ASSTT.S.G.I. T DEVI
76	WP(C)/916/2019 FIXED, WITH LCR 2 FILES	DEBEN CHANDRA MEDHI Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD. AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA SC, AEGCL
77	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.
78	WP(C)/5190/2020 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022

12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:15 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE MR.JUSTICE M.CHOUDHURY, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4521/2021 FIXED	M/S EASTERN INFRATECH Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
ADMISSION				
2	WP(C)/705/2022 FIXED	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS.	MR N DASGUPTA MS P SIKDAR	SC, GST
	WITH I.A.(Civil)/260/2022 in WP(C)/705/2022	M/S FOCE INDUSTRIES Versus THE CHIEF COMMISSIONER OF CGST AND CENTRAL EXCISE AND 3 ORS	MR N DASGUPTA MS P SIKDAR	SC, GST
3	I.A.(Civil)/1755/2022 FIXED in WP(C)/3780/2014	ANYNAL HOQUE @ AYNAL HOQUE CHAUDHURY and 29 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A R SIKDAR MR A ALI MR M M ZAMAN	GA, ASSAM SC, REVENUE
	WITH WP(C)/3780/2014	ANYNAL HOQUE @ AYNAL HOQUE CHAUDHURY and 37 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM
4	WP(C)/4980/2022 FIXED	M/S. SHREE GANESH TRADERS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY MR. D K BAIDYA M S HUSSAIN	MR G RAHUL (R-7) MR. D M NATH (R-7) SC, HEALTH
	WITH I.A.(Civil)/2547/2022 in WP(C)/4980/2022	M/S. SHREE GANESH TRADERS Versus THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY	SC. MEDICAL

	WITH I.A.(Civil)/3475/2022 in WP(C)/4980/2022	N P CATERING AND CONFECTIONERY BAKERY, Versus M/S SHREE GANESH TRADERS AND 6 ORS.	MR. T DEURI MS. S DEVI	SC, HEALTH
5	WP(C)/5064/2022 FIXED	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR H I CHOUDHURY MR. N J KHATANIAR MS. P ADHIKARI	GA, ASSAM SC, P W D
<u>BAIL HEARING</u>				
6	AB/2816/2022	PRANDHAN BANIK Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
7	AB/3143/2022	AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
<u>ORDERS</u>				
8	WP(C)/6810/2021 FIXED	HITENDU RUDRA PAUL Versus THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, P AND R.D. GA, ASSAM
9	I.A.(Civil)/3102/2022 FIXED in El.Pet./5/2021 WITH El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE ANAMUL HAQUE Versus KARIM UDDIN BARBHUIYA	MR. K P PATHAK MR. R BORA Mr. A Baruah MR D K MISHRA MR. M NATH MR. B PRASAD MR. A BHATTACHARJEE MR. D J KAPIL N ISLAM	MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL MR H I CHOUDHURY MR. K P PATHAK MR. R BORA Mr. A Baruah
	WITH I.A.(Civil)/241/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	MR. N ISLAM
	WITH I.A.(Civil)/242/2022 in El.Pet./5/2021	KARIM UDDIN BARBHUIYA Versus ANAMUL HAQUE	MR. K P PATHAK Mr. A Baruah	
<u>HEARING</u>				
10	WP(C)/2797/2014	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
11	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES
12	Co.Pet./5/2015 FIXED	M/S EASTWEST PROJECTS Versus M/S CALCOM CEMENT INDIA LIMITED	DR. A SARAF MR.R SARMA MS.J GOGOI MR.K GOSWAMI MR. P BARUAH	MS.M HAZARIKA MR. S R GOGOI MR. R C DAS MR. K SINGH S C DAS MR. R GOGOI C. SARMAH MR P BURAGOHAIN
	WITH I.A.(Civil)/2631/2022 in Co.Pet./5/2015	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	C. SARMAH	DR. A SARAF

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
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3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,8th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[THIS BENCH WILL SIT AT 2:00 PM

RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	PIL(Suo Moto)/1/2020 FIXED	XXXX Versus IN RE - THE STATE OF NAGALAND AND 7 ORS	MR. C T. JAMIR MR. W JAMIR MR. A PONGENER	MR. K A RONGMEI MR. S DUTTA S N SARMA MR. K KALITA MR. C SHARMA MR. T B JAMIR MS. V SUOKHRIE MR P SURIEN MS. A WALLING
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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
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31)	MR S HOQUE	07-12-2022	To	16-12-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2996/2020 B/O	RANJAN KR. ROY AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE
2	WP(C)/337/2021 B/O	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU. MD. B ISLAM (R-6) MR. I ALAM (SC, NCTE, R-4) MR. R PHUKAN (r-5) MR. P TALUKDAR (r-5) MR. A A MONDAL (R-6) MR S HUSSAIN (R-6) MR M HOQUE (R-6) SC, G U SC, BTC
3	WP(C)/735/2021 B/O	NITIRAJ BRAHMA Versus THE STATE OF ASAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, ELEM. EDU SC, BTC
4	WP(C)/2994/2021 B/O	PRASANTA KR BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR F K R AHMED (R6, R7) MR R LODH (R6, R7)
5	WP(C)/4152/2021 B/O	AMULYA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR F K R AHMED (R-6 AND 7) R. Choudhury (R-6 AND 7)
6	WP(C)/4384/2021 B/O	NAVANITA GOGOI Versus THE STATE LEVEL COMMITTEE AND 3 ORS.	MR. A K DUTTA	SC, SEC. EDU. GA, ASSAM

7	WP(C)/5716/2021 B/O	SABOR UDDIN SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MR. K A MAZUMDER (R5) MR. A K HUSSAIN (r-5) MR. B HUSSAIN (r-5) MR E AHMED (R5) MR. A T SIKDER (r-5) MR A HAQUE (r-5) MR A HAI (R5)
	WITH I.A.(Civil)/2423/2021 in WP(C)/5716/2021	MONSURA KHATUN Versus SABOR UDDIN SHIKH AND 4 ORS	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU MR. I H SAIKIA
8	WP(C)/1268/2022 B/O	MAITRI MANNA Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
	WITH WP(C)/1262/2022	PIYALI DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
10	WP(C)/5371/2022 B/O	BINOD KUMAR BARMAN AND 5 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
<u>ORDERS</u>				
11	WP(C)/1309/2021 B/O	PIRITI BASUMATARY Versus THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC
12	WP(C)/1493/2021 B/O	OLEE BARMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC
13	WP(C)/2297/2021 B/O	MAFIJAN BIBI Versus THE STATE OF ASSAM AND 10 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. D SARMA (R-9) MR. ABU JAHID (R-9) SC, SSA
14	Cont.Cas(C)/74/2022 B/O	ABDUL ALI Versus PREETOM SAIKIA AND 2 ORS	MR A K BORO MR D S DEKA	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
15	Cont.Cas(C)/434/2022 B/O	MOMTAZ BEGUM Versus DR. BIJOYA CHOUDHURY, ACS AND 4 ORS.	MR. A DEKA	MR S M T CHISTIE MR S M T CHISTIE
16	Cont.Cas(C)/482/2022 B/O	SMT. JYOTSNA K BISWAL ROUT Versus DR. PRATAP JYOTI HANDIQUE AND ANR.	MR D DEKA MR A DEKA MR N J KUMAR MR. R KAMAN	MR. P J PHUKAN
17	Cont.Cas(C)/529/2022 B/O	ABDUR ROHIM Versus DR. BIJOYA CHOUDHURY ,ACS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
18	Cont.Cas(C)/552/2022 B/O	SANOWER UDDIN Versus DR. BIJOYA CHOUDHURY	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
19	I.A.(Civil)/2891/2022 B/O in WP(C)/5871/2018	ON THE DEATH OF ARUN KUMAR ROUTRAY,HIS LEGAL HEIRS PADMABATI ROUTRAY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K SARMA MR H J TAMULI	SC, HIGHER EDU MS D KALITA MR. B CHAKRAVARTY

WITH
WP(C)/5871/2018

ON THE DEATH OF ARUN KUMAR
ROUTRAY, HIS LEGAL HEIRS
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. A K SARMA
MR H J TAMULI
MS N KALITA

SC, HIGHER EDU
MR. B CHAKRAVARTY (R4)

HEARING

20 WP(C)/127/2016
B/O

CHANDRA KANTA RAJBONGSHI
Versus
THE STATE OF ASSAM AND 8 ORS

MR. J I BORBHUIYA
MRS. F BEGUM
MR. L MOHAN
MRS. K H CHOUDHURY

GA, ASSAM
SC, APSC
SC, FINANCE
SC, HIGHER EDUCATION
SC, PERSONNEL DEPT.

21 Review.Pet./150/2018
WITH WP(C)/61/2011(D/O)

PRINCIPAL SECRETARY TO THE
GOVERNMENT OF ASSAM
Versus
ALL ASSAM RETIRED OFFICERS
TEACHERS AND EMPLOYEES COMMITTEE
AND 5 ORS

MR. D SAIKIA
MR. R BORPUJARI
MR. B GOGOI

MR. M K CHOUDHURY
GA, ASSAM
MR. A BARUAH

WITH

22 Cont.Cas(C)/619/2016

ALL ASSAM RETIRED OFFICERS
TEACHERS AND EMPLOYEES'
COMMITTEE and ANR
Versus
VINOD KUMAR PIPERSENIA and 3 ORS

MS. N KAKOTY
MR. M K CHOUDHURY
MS. A CHOUDHURY
MRP BHARDWAJ
MR. T N SRINIVASAN

MR. D SAIKIAR-2
MR. S K MEDHI(R-4)
MR. A DAS(R-4)
MR. B GOGOI(R-2)
MR. P NAYAK(R-2)
MR. J DAS(R-4)
MR. S DUTTA(R-4)

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2313/2022 WITH LCR	JIARUL HAQUE @ JIYARUL HAQUE Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
BAIL HEARING				
2	AB/3296/2022	A. SATTAR @ ABDUS SATTAR Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
3	AB/3433/2022 WITH OFFICE NOTE	ANAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
4	SAO/4/2022 FIXED	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	DR G J SHARMA MRS. S ROY MR A KUDDUS
	WITH I.A.(Civil)/3294/2022 in SAO/4/2022	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	
HEARING				
5	MFA/48/2006 WITH LCR	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA

6	RSA/226/2014 CAVT. NO.739/13,1589/13,53/2/14 WITH LCR	ANIL CH. DEV Versus ON THE DEATH OF NARAYAN CH. GHOSH HIS LEGAL HEIRS MRINAL KANTA GHOSH and 11 ORS.	MR.SHILADITYA	MR.H K DEKA MR.H NATH MR.S P ROY MR.K RAJBONGSHI MR.N DAS MS.A TALUKDAR MS.B BAISHYA MR.R SARMA(R- 1(e) to 1(h)) MR.R P N SINGH FOR CAVEATOR
7	RSA/139/2019 CAVT. NO.0519/2019 WITH LCR, FIXED	ON THE DEATH OF SRI SHYAM SUNDAR BHATTAR HIS LEGAL HEIRS SMTI MANJU DEVI(WIFE) AND ORS Versus SRI JYOTIRMOY DEY	MR G N SAHEWALLA MD ASLAM MS. B SARMA MR. P DEKA MS. S KATAKEY MS. S. TODI	MR. R BARUAH MR S ALI MR. A IKBAL FOR CAVEATOR
8	Arb.A./6/2021 WITH LCR, FIXED WITH I.A.(Civil)/2405/2021 in Arb.A./6/2021	THE GENERAL MANAGER, BSNL AND 7 ORS Versus MR. ABHISHEK SAHARIA AND 2 ORS THE GENERAL MANAGER, BSNL AND 7 ORS Versus ABHISHEK SAHARIA AND 2 ORS	MR. B C PATHAK MR. B PATHAK MR G KHANDELIA MR. R THADANI MR. B PATHAK MS B HAZARIKA MR. R THADANI	MR. K DEKA MR. K DEKA
<u>STAY MATTERS</u>				
9	CRP/48/2022 WITH LCR, FIXED	DILIP KUMAR KANKARIA Versus ON THE DEATH OF USHA DEVI AGARWAL, HER LEGAL HEIRS RAJKUMAR AGARWAL AND ANR	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	MR G JALAN MS B DAS

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4983/2014 FIXED	NECEM CEMENTS LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR.N DUTTA MR.S SARMA MR.I CHOUDHURY MR.P MAHANTA MR.A PHUKAN	DR. B AHMED, Mr. R.K.DevChoudhury (Sr GA, ASSAM) SC, FINANCE & TAXATION SC, INDUSTRIES & COMMERCE SC, TAXES
2	WP(C)/7682/2017 CAVT. NO. 1604/2017 FIXED	GOPAL DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.B BANERJEE MS.C MOZUMDAR MR. M K SARMA MR. A MOBARAQUE MR. A MOBARAQUE	GA, ASSAM MR.P SUNDI MS G HAZARIKA SC, REVENUE
3	WP(C)/5951/2018 FIXED	DEBARAJ RABHA Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR. K MIRA	MS. M B BORAH(G.A) MRS. A GAYAN MRS. A GAYAN SC, FOREST ASSTT.S.G.I.
4	WP(C)/7067/2019 FIXED	NIRMAL BHOWMIK AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T U LASKAR MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA MS. U BARUAH	MR. B DEORI, G A SC, REVENUE
5	WP(C)/1969/2020 CAVT. NO.0187/2020 FIXED	OIL AND GAS EMPLOYEES UNION AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	MR S N SARMA SENIOR ADVOCATE (R5, R6) MR B D DAS (R-7) GA, ASSAM MR. P HAZARIKA MR. R HAZARIKA MR. M HUSSAIN (R5, R6) MR. K KALITA (R5, R6) MS. S GHOSH (R5, R6) FOR CAVEATOR SC, I O C

6	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R-7 SC, ED
7	WP(C)/6542/2021 FIXED	JOYANTA MAIBANGSA @ JOYANTA HOJAI Versus THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI Mukesh Sharma
8	WP(C)/6075/2022 FIXED	M/S R. D. CONSTRUCTION Versus THE STATE OF ASSAM AND 7 ORS.	MR. P P BARUAH MR. M SARMA MR. R SARMA	GA, ASSAM SC, PWD SC, J M B
9	WP(C)/7635/2022 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
WITH				
10	WP(C)/7645/2022	PARESH KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH	SC, FOREST
ORDERS				
11	Review.Pet./58/2021 WITH WP(C)/7031/2015 (D/O) FIXED	THE STATE OF ASSAM AND 5 ORS. Versus PADUM BORAH AND 3 ORS.	MR. N UPADHAYAY MR. P N GOSWAMI	MR. B BARMAN (r-1 to 4) MRS P P BORAH (r-1 to 4)
12	WP(C)/1749/2022 FIXED	BIJOY KRISHNA DAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	MR H R A CHOUDHURY (r-6) GA, ASSAM MR F U BARBHUIYA (r-6) MR. M A CHOUDHURY (r-6) MS S DAS (r-6)
HEARING				
13	WP(C)/5686/2013 FIXED	SMTI PRITI BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.R J BORDOLOI MR.P K TALUKDAR MR.R DE	GA, ASSAM MRS.V L SINGH MR. R BORPUJARI MR.D DAS MR S KHOUND MR.U B SARMAR-5 MR.G MISHRA(R-5) SC, REVENUE
14	WP(C)/1421/2014 FIXED	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
15	WP(C)/6790/2014	PACIFIC INSTITUTE OF TECHNOLOGY and MANAGEMENT Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MS.M BORAH MR.A GOGOI MR.B B BORAH MR.R A CHOUDHURY MR. I U CHOWDHURY	GA, ASSAM MR.K K DEY(R-4) MRV K BAROOAH(R-4)
16	WP(C)/2376/2016	THE JANASAKTI BYABASAI SAMABAI SAMITTEE LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.B CHAKRABORTY MR.U DAS MS.S SARMA	DR.B AHMED SC, CO-OP. MR.A SARMA MR M K ROY
WITH				
	I.A.(Civil)/3672/2017 in WP(C)/2376/2016	ISMAIL HUSSAIN and ANR. Versus JANASAKTI BYABASAI SAMABAI SAMITTEE LTD. and 16 ORS	MR.A SARMA MRM K ROY	GA, ASSAM MR.B CHAKRABORTY

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
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10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 1:15 PM AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE MR.JUSTICE
K.R. SURANA AND HIS LORDSHIP, IF TIME
PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3376/2022	DEBABRATA CHANDRA Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
2	Bail Appln./3378/2022	NISHANT SHARMA Versus THE STATE OF ASSAM	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
3	Bail Appln./3380/2022	MD. MASHARUDDIN AND ANR Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
4	Bail Appln./3381/2022	SAILEN DAS Versus THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
5	Bail Appln./3382/2022	HARICHARAN DEVDAS @ MANASH Versus THE STATE OF ASSAM	MR. L MOHAN MR. P GOGOI	PP, ASSAM
6	Bail Appln./3384/2022	JIBAN DEKA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
MOTION				
7	AB/3635/2022	HAJRAT ALI Versus THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
8	AB/3636/2022	SAMSUL HAQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
9	AB/3638/2022	MAHURUDDIN ALI @ MAHURUDDIN Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM

10	AB/3640/2022	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
11	AB/3641/2022	MAJIBAR RAHMAN Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN	PP, ASSAM
12	AB/3642/2022	NARENDRA BORAH Versus THE STATE OF ASSAM .	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
13	AB/3643/2022	FORIDUL ISLAM Versus THE STATE OF ASSAM .	MR. M R KHANDAKAR	PP, ASSAM
14	AB/3644/2022	MONTU SK@MONTU MIAH Versus THE STATE OF ASSAM	MR. K M HASSAN MR. A H MOLLAH	PP, ASSAM
ADMISSION				
15	WP(C)/3559/2020 FIXED	RANJIT BARUAH Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MR. D DAS SR. ADV MR. K K DUTTA MR. K K DUTTA MR. A K GUPTA MS. N BORDOLOI SC, HEALTH
BAIL HEARING (BA)				
16	Bail Appln./2375/2022 WITH CASE RECORD AND CASE DIARY, FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED DR. R HOQUE	PP, ASSAM
17	Bail Appln./2970/2022 FIXED	LAKSHYA JYOTI BANGTHAI @ LAKHYAJYOTTI BANGTHAI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	Bail Appln./3189/2022 FIXED	RAJU KUMAR TRIPATHI AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
19	Bail Appln./3211/2022 FIXED	ANKUR DAS Versus THE STATE OF ASSAM	MR. R N D SARMA	PP, ASSAM
20	Bail Appln./3240/2022 FIXED	GANESH DAS AND ANR Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
21	Bail Appln./3259/2022 FIXED	BHASKAR RAO Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	Bail Appln./3262/2022 FIXED	MD. JIYARUL ISLAM @ JEHERUL ISLAM AND ANR Versus THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	PP, ASSAM
BAIL HEARING				
23	AB/2895/2021 FIXED	ABDUL MOZID @ ABDUL MAZID AND 4 ORS Versus THE STATE OF ASSAM	MR. B SARMAH MR D CHAKRABORTY MRS R BEGUM MR I UDDIN MR I Y ALI	PP, ASSAM
24	AB/3799/2021 FIXED	NUR ALAM @ MD NUR ALAM Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
25	AB/3932/2021 FIXED	AKRAM HAQUE @ AKARAM HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM

26	AB/2695/2022 FIXED	TERANI BIBI Versus THE STATE OF ASSAM	MR. G PHUKAN	PP, ASSAM
27	AB/2740/2022 FIXED	NITU BORUAH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
28	AB/2760/2022 FIXED	MD. SADIKUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
29	AB/2911/2022 FIXED	DILBAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
30	AB/2978/2022 FIXED	TUFAYEL AHMED @ TUFAL AHMED Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
31	AB/3065/2022 FIXED	MISBAHBUR RAHMAN TALUKDAR @ SIPAR@ MISBAH TALUKDAR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
32	AB/3181/2022 FIXED	TARUN SONOWAL Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
33	AB/3184/2022 FIXED	RANJUMONI DAS AND ANR Versus THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
34	AB/3195/2022 FIXED	MD. BUBUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM
35	AB/3206/2022 FIXED	PRASENJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY MR. S TALUKDAR	PP, ASSAM
36	AB/3211/2022 FIXED	RANJIT KHERUWAR AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
37	AB/3266/2022 FIXED	MONIRUL HOQUE Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
38	AB/3302/2022 FIXED	KIRTIMAN BISWAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
39	AB/3303/2022 FIXED	NIRONGKOSH BORO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
40	AB/3353/2022 FIXED	RITURAJ BORUAH @ KANAI AND ANR. Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
41	AB/3373/2022 FIXED	MIR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
42	AB/3392/2022 FIXED	SMT. MAMONI CHOWHAN AND ANR. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH	PP, ASSAM
43	AB/3400/2022 FIXED	ZIARUL HAQUE @ ZIARUL AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
44	AB/3465/2022 FIXED	ABU SHAMA AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM

45 AB/3491/2022 DUJJAL HAZARIKA @ UJJAL HAZARIKA MR. B GOGOI PP, ASSAM
FIXED Versus MR M BHUYAN

46 AB/3500/2022 DHARWMSA BASUMATARY MR G KAKOTI PP, ASSAM
FIXED Versus MR. P THAKURIA
THE STATE OF ASSAM MS. D KHAKHALARY

ORDERS

47 I.A.(Civil)/506/2022 SURUS BANO MR. A ROSHID GA, ASSAM
WP(C) 1146/2020(D/O), FIXED Versus MS. M R DEVI GA, ASSAM
in WP(C)/1146/2020 THE COMMISSIONER AND SECRETARY SC, FINANCE
TO THE GOVT OF ASSAM

HEARING

48 W.P.(CrI.)/4/2019 TUPE SUBHASH MRS P BARMAN MS. B SARMA (C.G.C.)
FIXED Versus MR. R MAZUMDAR ASSTT.S.G.I.
THE UNION OF INDIA AND 4 ORS. MRS P RAI
MR. M PHUKAN
MR H BEZBARUA
MR. U SARMA
MS. P K DEVI

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
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11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
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19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3179/2022 WITH LCR, FIXED	SAROJ SARMA Versus THE STATE OF ASSAM	MR B D DAS MS. N BARUAH MS. N BARMAN MR. H R DAS	PP, ASSAM
BAIL HEARING				
2	AB/1431/2022 FIXED	FARUKH KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
ORDERS				
3	MACApp./268/2018	MD. UBAIDULLAH @ UBIDULLA and ANR, Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. and ANR,	MR Z HUSSAIN MR Z HUSSAIN MS. D KALITA	MR. M TALUKDAR (R2) MR. R GOSWAMI MS. P BORTHAKUR MR. A SHAKIL (R2) MR D DEKA
4	MACApp./231/2020 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAJEDA KHATUN AND 6 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN MR. B K DAS
5	WITH MACApp./225/2020	NATIONAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAJEDA KHATUN AND 10 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. M KHAN MR H K SARMA MRS R DEKA MR. J RAHMAN MR. B K DAS MR R ISLAM
	WITH CO/1/2021 in MACApp./225/2020	MUSTT. MAJEDA KHATUN AND 4 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. R GOSWAMI
6	WITH MACApp./227/2020	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. SONA BHANU AND 6 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR H K SARMA MRS R DEKA
7	WITH MACApp./230/2020	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. BULBULI KHATUN AND 6 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN

8	WITH MACApp./245/2020	NATIONAL INSURANCE COMPANY LIMITED Versus JELEKHA KHATUN AND 8 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M KHAN MR. J RAHMAN MR. B K DAS MR R ISLAM
	WITH CO/3/2021 in MACApp./245/2020	JELEKHA KHATUN AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LTD. AND 6 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, APDCL
9	WITH MACApp./255/2020	NATIONAL INSURANCE COMPANY LIMITED Versus MUSTT. MOZIRAN NESSA AND 7 ORS (E)	MR. R GOSWAMI MS. P BORTHAKUR	MR. M KHAN MR H K SARMA MRS R DEKA MR. J RAHMAN MR. B K DAS MR R ISLAM
HEARING				
10	MACApp./170/2011 WITH LCR	NATIONAL INSURANCE CO. LTD. Versus JOYA DAS AND ORS	MR.D K DAS MR.R GOSWAMI MR.A ALAM	MRD MONDALR-1and2 MR.P SARMA(R-1&2)
11	MACApp./329/2016 WITH LCR, FIXED	SMTI RUPESWARI RABHA RAY and 3 ORS Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. M KHAN MR.A R SIKDAR MR. A BURAGOHAIN MR. J RAHMAN MR.M H TALUKDAR MR. S ALAM	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
12	WITH MACApp./179/2019	ORIENTAL INSURANCE CO. LTD Versus SMTI. DIPALI ROY and 3 ORS	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. M KHAN (R-1,2) MR. A R SIKDAR (R-1) MS. S PARVEEN (R-1) MR. A BURAGOHAIN (R-1,2) MR. J RAHMAN (R-1,2) MR. M H TALUKDAR (R-1)
	WITH I.A.(Civil)/1068/2019 in MACApp./179/2019	ORIENTAL INSURANCE CO. LTD. Versus SMTI. DIPALI ROY and 3 ORS.	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. A R SIKDAR MS. S PARVEEN (R-1) MR. M H TALUKDAR (R-1)
13	MACApp./135/2019 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	MR. M H RAJBARBHUIYAN MR. B CHETRI (r-1) MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. D J BORAH (r-1) MS. D J BORAH (r-1) MS. S RASUL
	WITH I.A.(Civil)/736/2019 in MACApp./135/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI DHIRU BORA and ANR	MR. A TALUKDAR MR. K K BHATTA MR. J JOHN MS. J TALUKDAR	
14	MACApp./145/2019 WITH LCR, FIXED	TARALI RABHA @ TARA RABHA Versus CHOLA MANDALAM MS GENERAL INSURANCE COMPANY LTD. AND ANR	MR. A J SARMA MR. S K GHOSH MR G ALAM MR. H ROHMAN MR. J K BORDOLOI	MR. K K BHATTA MR J JOHN
15	Review.Pet./91/2021 in MFA/2/2015(D/O), WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MANOJ NATH AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
16	MACApp./208/2021 WITH LCR	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus MD ALIM UDDIN @ ALIM UDDIN LASKAR AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (R1) MR R K MOUR (R-2) MS. J BHATTACHARJEE (R-2) MR. A SHAKIL (R1)

Versus

MD ALIM UDDIN @ ALIM UDDIN LASKAR
AND 2 ORS.

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023
7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
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20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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28)	MR S KHOOND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3295/2022 FIXED	ABDUL WAHAB @ ABDUL AHADA AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z HUSSAIN MR. M HOQUE MR N AHMED	PP, ASSAM
2	Bail Appln./3379/2022	NAIJRUL HOQUE@NAIJRUL ISLAM Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
3	Bail Appln./3383/2022	JOYSON JISHING RENGMA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
4	Bail Appln./3385/2022	ASRAFUL ISLAM LASKAR . Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
5	Bail Appln./3386/2022	ROFIQUK ISLAM@ RAHUL ISLAM Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
6	Bail Appln./3387/2022	MANJIL HOQUE@MONZIL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR R KARIM MR J I MONDAL	PP, ASSAM
7	Bail Appln./3388/2022	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
8	Bail Appln./3390/2022	KISAN KUMAR SHARMA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	Bail Appln./3391/2022	DILDAR HUSSAIN,@ DILDAR ALI . Versus THE STATE OF ASSAM AND ANR .	MR. M RAHMAN MS A AHMED MR R SARKAR	PP, ASSAM
10	Bail Appln./3392/2022 B/O	ABDUS SAMAD Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

11	Bail Appln./3393/2022	RANJAN GOGOI Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	PP, ASSAM
MOTION				
12	CrI.Pet./1243/2022	BABU SEIKH @ BABU SHEIKH Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
13	AB/3645/2022	RAHUL AMIN @RAHUL AMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. M RAHMAN MS A AHMED MR R SARKAR	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./2461/2022 WITH OFFICE NOTE, FIXED	RATAN DAS @ RATAN DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
15	Bail Appln./2632/2022 FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
16	Bail Appln./2774/2022 WITH LCR, FIXED	MOHIDUL BHUYAN Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
WITH				
17	Bail Appln./2772/2022	SHAJAHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
18	Bail Appln./2917/2022 WITH OFFICE NOTE, FIXED	SUSHIL PRASAD SAHU @ SUSHIL SAHU AND ANR Versus THE UNION OF INDIA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, NCB
19	Bail Appln./2961/2022 WITH CASE DIARY, FIXED	MD SAHID ALI Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
20	Bail Appln./3055/2022 WITH OFFICE NOTE, FIXED	MD. BAKKAR ALI @ ALLAUDDIN Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
21	Bail Appln./3087/2022 WITH OFFICE NOTE, FIXED	MD. ABDUL HAMID Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
22	Bail Appln./3134/2022 FIXED	ASIF SEIKH AND ANR Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
23	Bail Appln./3141/2022 WITH OFFICE NOTE, FIXED	SURAJ BARAIK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
24	Bail Appln./3231/2022 FIXED	SRIKANT SINGH AND ANR Versus THE STATE OF ASSAM	MR M K SINGH MR. N HASAN MR. A HASAN	PP, ASSAM
25	Bail Appln./3242/2022 FIXED	SIYARAM @ SIYA RAM YADAV Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA	PP, ASSAM
26	Bail Appln./3249/2022 FIXED	ASHAN ALI AND ANR Versus THE STATE OF ASSAM	MR J MOLLAH MR J DAS	PP, ASSAM
BAIL HEARING				
27	AB/993/2022 FIXED	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
28	AB/1533/2022 FIXED	NABAJYOTI DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM

29 AB/3094/2022
FIXED

MUSA KALAM
Versus
THE STATE OF ASSAM

MR. S C BISWAS
SUSHMITA SENGUPTA
MS A BORAH
MS. J GHOSH

PP, ASSAM

HEARING

30 CrI.A./138/2020
PART-HEARD, LCR 4 FILES, FIXED

PRANJIT BARMAN
Versus
THE STATE OF ASSAM AND ANR

MR. K BORUAH
MR. M ALOM

MS P K DARJEE
PP, ASSAM
MS. I THAKURIA

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-III, FROM
ITEM NOS.1-54), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2683/2021 PART-HEARD, FIXED	HCC-CPL (JV) Versus THE UNION OF INDIA AND 9 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
2	WP(C)/7491/2019 FIXED	SHRI HIREN KALITA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. P BORDOLOI	MR. N U K NAIR GA, ASSAM MR. J AHMED MR. S K GOSWAMI MR. A CHETRY MS A HUSSAIN MS U SHARMA MS G PARMAWI MR. R SHARMA SC, REVENUE GA, ASSAM
3	WP(C)/1855/2021 FIXED	UBC 1332 HANIF CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
4	WP(C)/3684/2021 FIXED	SANJOY KR BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MR B SINHA	SC, CO OP DR. B AHMED (R NO.3)
5	WP(C)/4887/2021 B/O	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE
6	WITH WP(C)/6524/2018	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
7	WITH WP(C)/5488/2019	UDDHAB CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.

8	WP(C)/6553/2021 FIXED	AHMED NEWAJ CHOUDHURY AND ANR. Versus THE STATE OF ASSAM -23 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	GA, ASSAM SC, REVENUE
9	WP(C)/454/2022 FIXED	GS-192254K SRI BORASE PRADEEP VIKRAM Versus THE UNION OF INDIA AND 4 ORS	MRS. R BORAH MR. D BORAH	MR. C K S BARUAH ASSTT.S.G.I.
10	WP(C)/483/2022 FIXED	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
11	WP(C)/4149/2022 B/O	BIMAL RAY Versus THE UNION OF INDIA AND 4 ORS	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MS. B SARMA ASSTT.S.G.I.
12	WP(C)/4570/2022 FIXED	JAYANTA KUMAR MEDHI Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR M CHANDA MR. S DUTTA MR S CHOUDHURY MR S NATH	MR. I CHOWDHURY SR ADV (r-5) MR. S BISWAKARMA (r-5) MS G DAS (r-5) MR T DAS (r-5) SC, WPT AND BC SC, P H E
<u>ORDERS</u>				
13	I.A.(Civil)/1324/2020 B/O in WP(C)/2817/2019 WITH WP(C)/2817/2019	THE ASSAM GRAMIN VIKASH BANK AND 4 ORS. Versus MRINMOY DAS MRINMOY DAS Versus THE ASSAM GRAMIN VIKASH BANK AND 4 ORS.	MR S DUTTA MR. S DUTTA MR. B D KONWAR SR. ADV. MR. R SALOI	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
<u>HEARING</u>				
14	RSA/99/2013 PART-HEARD	ON THE DEATH OF MEDHI THAKURIA HIS LEGAL HEIRS - DIRBEY THAKURIAWIFE RAMEN THAKURIA, UDAY THAKUR Versus MD. MASLIM ALI and ORS.	MR.G N SAHEWALLA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MS.C BAISHYA
15	WP(C)/1256/2013 B/O	RAJPAL SINGH Versus THE UNION OF INDIA and 4 ORS	MR.M DUTTA MS.M DAS	MR. B CHAKRAVARTY (CGC) MR.R SHARMA ASSTT.S.G.I.
16	WP(C)/393/2014 FIXED	SMTI JAMINI DEVEE Versus THE STATE OF ASSAM AND 3 ORS	MR.K K MAHANTA MR.K KONWAR MR.K SINGHA MR.K M MAHANTA MS.R BORA	SC, FINANCE
17	WP(C)/2790/2016 FIXED, WITH LCR	JIBON JYOTI BORAH Versus THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
18	WP(C)/6914/2018	AJIT BEZBARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. P BARMAN (BORKAKOTI) MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MR. V KUMAR	MR. N. GOSWAMI, (GA, ASSAM) ASSTT.S.G.I.
19	WP(C)/3/2019 FIXED	IKBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. J HANDIQUE (SC, REVENUE DEPT.)
20	WP(C)/2254/2020 FIXED	NIRON BORGHAIN Versus THE STATE OF ASSAM AND 9 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE DEPTT.

STAY MATTERS

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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10)	MR D MONDAL	07-12-2022	To	15-12-2022
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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./1058/2019 B/O	ZEE LABORATORIES AND 2 ORS. Versus THE UNION OF INDIA	MR. B PRASAD	MR. S C KEYAL MR. S K MEDHI
2	Crl.Pet./204/2022 WITH LCR 2 FILES, FIXED	MOHURUDDIN Versus MUSTT AMESA KHATUN	MR R DHAR MD. A MATLIB	MR. S S S RAHMAN (LEGAL AID COUNSEL)
3	Crl.Pet./763/2022 FIXED	MEHBUB RAHMAN BARBHUIYA @ BAPPI BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. N H LASKAR MR. T A CHOUDHURY MS. J GHOSH	MR. D CHAKRABARTY (R-4) PP, ASSAM
ORDERS				
4	Crl.A./206/2021 WITH LCR 5 FILES, FIXED	MUKESH MORANG AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR G PEGU MR M CHETIA MR M CHETIA MR A RASHID MR A RASHID MR. K ISLAM MR. K ISLAM D ROY	PP, ASSAM
5	Crl.Pet./367/2021 WITH LCR 2 FILES, B/O	CHANDANA BANIA Versus DR. RAJKAMAL BURAGOHAIN AND ANR	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. R J DAS
6	Crl.Pet./278/2022 WITH LCR 2 FILES, FIXED	MD. AHEBULLAH Versus LAILEE BEGUM AND ANR	MR. J SARMAH	PP, ASSAM
7	I.A.(Crl.)/380/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED in Crl.A./158/2022	KANKANJYOTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

	WITH Crl.A./158/2022	KANKANJYOTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM
8	Crl.Pet./1174/2022 FIXED	SAJEED ISLAM MONDAL Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
HEARING				
9	Crl.A./18/2012 WITH LCR 6 FILES, P.B.-1	KADER ALI Versus STATE OF ASSAM	MR.S BHUYAN MRS.B DAS MS.D SAIKIA	PP, ASSAM
10	Crl.A./218/2012 WITH LCR 4 FILES, FIXED	BIR BAHADUR THAPA and ANR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
11	Crl.A./65/2014 WITH LCR 4 FILES	MANIK BARMAN @ MANIK CH. ROY Versus STATE OF ASSAM and ANR.	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY MR.M ALI	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN PP, ASSAM
12	Crl.Pet./1218/2019 WITH LCR 1 FILE, B/O	MANIK UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR F Z MAZUMDER	MR. D GOSWAMI PP, ASSAM MS P MEDHI
13	Crl.Pet./439/2020	AKKASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. A DEY	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY PP, ASSAM
14	Crl.Pet./747/2021 WITH LCR 3 FILES, FIXED	IMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MR. R ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
4)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
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13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022

25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOOND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,8th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3377/2022	BILKIS BEGUM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
MOTION				
2	Crl.Rev.P./570/2022	SUDHIR NATH BARMAN Versus THE UNION OF INDIA	MR. A LAL MS P TOKBIPI MR. M PANDIT	SC, C B I
3	Crl.Pet./1241/2022	RAHUL BAJAJ Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
4	Crl.Pet./1244/2022	NAMITA BHAGABATI Versus THE STATE OF ASSAM AND ANR	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI MR B S DEKA	PP, ASSAM
5	AB/3337/2022 FIXED	RAJIB BORUAH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
6	AB/3633/2022	KURBAN ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
7	AB/3634/2022	KAMAL PREET SINGH AND ANR Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
8	AB/3637/2022	JAHIR UDDIN MOLLAH Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. A S CHOUDHURY	
9	AB/3639/2022	SAJID AHMED Versus THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
ADMISSION				
10	Crl.Rev.P./96/2022 WITH LCR 2 FILES, FIXED	BHUPENDRA KUMAR DAS Versus DIPANJALI CHETIA	MR SISHIR DUTTA MR. H N SARMA	MR. S K KEJRIWAL MS. S KEJRIWAL

11	Crl.A./211/2022 WITH OFFICE NOTE, LCR 4 FILES, FIXED WITH I.A.(Crl.)/489/2022 in Crl.A./211/2022	AINUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
12	Crl.Pet./1169/2022 WITH LCR 1 FILE, FIXED	AINUL HAQUE Versus THE STATE OF ASSAM AND ANR MITALI SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM MS D BORGOHAIN (R-2) MR. P GOHAIN (R-2) MS. K BARUAH (R-2) MS. M SARMAH (R-2) PP, ASSAM

BAIL HEARING

13	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
14	AB/1449/2022	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
15	AB/1461/2022 FIXED	JUNAIDUR RAHMAN @ ALAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	Mukesh Sharma PP, ASSAM
16	AB/1531/2022 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
17	AB/1564/2022 FIXED	MOJNUR ALI AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
18	AB/2323/2022	BAGMITA SARMA AND ANR. Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH PP, ASSAM
19	AB/2465/2022 FIXED	SOPIOR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. S BISWAS MS D DEVI	PP, ASSAM
20	AB/2667/2022 FIXED	RAJAT CH. BAISHYA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
21	AB/2935/2022 FIXED	KHADIMUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
22	AB/3037/2022 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MS S DAS	PP, ASSAM
23	AB/3182/2022 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	AB/3233/2022 FIXED	MIZANUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
25	AB/3246/2022 FIXED	AJEET KUMAR BHADANI Versus THE STATE OF ASSAM	MR A ISLAM	PP, ASSAM
26	AB/3518/2022 FIXED	AHAMMAD ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A K AHMED MR. N HUSSAIN	PP, ASSAM

ORDERS

27	I.A.(CrI.)/572/2021 WITH LCR 4 FILES, FIXED in CrI.A./219/2021 WITH CrI.A./219/2021	MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
28	CrI.Rev.P./548/2022 FIXED	MD. NAZIM AHMED Versus THE STATE OF ASSAM AND ANR. HARI SANKAR NATH Versus PINKI NATH	MR. A GANGULY MR T CHHETRI MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	PP, ASSAM
29	CrI.Pet./1175/2022 FIXED	DIPAN KR BORAH @ DIP BORAH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM
HEARING				
30	CrI.Rev.P./226/2016 WITH LCR 3 FILES, FIXED	MADANLAL AGARWAL Versus THE STATE OF ASSAM AND ANR	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN	MR.P DAS(R-2) MR.H MAURYA(R-2) MR.D K KOTHARI(R-2) MRR K MOUR(R-2) MS.L SRIVASTAVR-2 MR.P JAIN(R-2) MR.B P CHANGMAI(R-2) MR.R C SANCHATI(R-2) PP, ASSAM MRS SANCHETI(R-2)
31	CrI.Rev.P./357/2017 WITH LCR 3 FILES	MAN MOHAN GUPTA Versus SUPER SALES CORPORATION	MR.H GUPTA MS.R M SARMAH	MR. A K JAIN
32	CrI.Rev.P./304/2018 WITH LCR 4 FILES, FIXED	BINIT DAS AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S DAS MR S HOQUE	MR. P D NAIR (R2) MR G ALAM (R2) MR. H ROHMAN (R2) MR. D NAG (R2) PP, ASSAM
33	CrI.Rev.P./381/2018 WITH LCR 3 FILES, FIXED	ANWAR ALI Versus SUMIT DAS AND ANR.	MR. B DEKA MR. P JAIN MR. B P CHANGMAI	MR D SARMA (R1) PP, ASSAM MS. B SARMAH (R1)
34	CrI.Rev.P./55/2020 WITH LCR 4 FILES, FIXED	SUNIL MIRDHA AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. P P DUTTA MR T GOGOI	PP, ASSAM
35	CrI.Rev.P./4/2022 WITH LCR 1 FILE	BINAD NARZARY Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	PP, ASSAM SC, FOREST
36	CrI.Rev.P./36/2022 WITH LCR 2 FILES, FIXED WITH	OMME HALIMA Versus RAKIBUL BHUYAN	MR. P RAHMAN MR S ISLAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN
37	CrI.Rev.P./94/2022	RAKIBUL BHUIYAN Versus OMME HALIMA	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	
38	CrI.Rev.P./84/2022 WITH LCR 2 FILES	MD. ABDUL MATLEB Versus MUSSTT ABIDA ASGORI AND ANR	MR N N UPADHYAYA MR A K SHARMA MR. B B KAKATI	MR. R ALI (r-1,2) MR S ALI (r-1,2) MR M Z SHAH (r-1,2)
39	CrI.A./148/2022 WITH LCR 4 FILES, FIXED WITH I.A.(CrI.)/372/2022 in CrI.A./148/2022	MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR. Versus MITHUN BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MS A DAS MR. P S BISWAS MS. S DEBNATH MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	MS S UPADHYAYA (R-2) PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
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19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
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25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
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29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,8th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	CRP/100/2022 FIXED	PUNIRAM NATH Versus KHAGEN HAZARIKA	MR. R K BHUYAN	
	WITH			
2	CRP/41/2022	KHAGEN HAZARIKA Versus PUNIRAM NATH	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. R K BHUYAN MR. M KASHYAP
ORDERS				
3	I.A.(Civil)/3319/2022 WITH LCR, FIXED in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND ORS. Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY
	WITH CRP/387/2014	DR. JAGADISH CH. KALITA Versus BARAMA COLLEGE and ANR	MR.D BORA MR.B D GOSWAMI MS.P DUTTA	MS.A K CHOUDHURY MR. A CHAMUAH(R-2) MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
	WITH I.A.(Civil)/3320/2022 in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND 2 ORS Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY
	WITH I.A.(Civil)/3321/2022 in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND 2 ORS. Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY

HEARING

4	MFA/292/2010 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD., Versus MD. SIRAJUL HAQUE and 2 ORS,	MR. D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.A R AGARWALA MR S M T CHISTIE(R-2) MR.D PACHANI MR.N CHUTIA(R-2) MR.P PATOWARY MR.R K AGARWALA
	WITH MC/2237/2011 in MFA/292/2010	MD. SIRAJUL HAQUE Versus UNITED INDIA INSURANCE CO. LTD.,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.R K AGARWALA MR.D PACHANI MR.P PATOWARY
5	RSA/199/2012 WITH LCR, BY APPLICATION (AFTER THREE WEEKS)	NAVAJIT PATHAK Versus NILKANTA DAS	MR. N C DAS MR.S K MEDHI MR.A DAS MS. M DEVI MS M BORAH MR.J DAS	MR.P CHETIA MR S KHOOND MR. P NEOG MR.K DAS MS. N BORAH
6	MACApp./728/2018 WITH LCR, FIXED	SRI MOTILAL KANDHA Versus SRI BHASKAR JYOTI SAIKIA AND 2 ORS	MR A K PAUL MR. P SUNDI	MS S MOCHAHARI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. C SHARMA (R3) MS M GAZLOO (R3)
7	MACApp./143/2019 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI AMRAWATI TAID and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. S UKTAR MR. Z IQBAL MR. S RAHMAN MR S KHAN
	WITH I.A.(Civil)/768/2019 in MACApp./143/2019	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMTI AMRAWATI TAID and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. Z IQBAL MR. S RAHMAN
8	MFA/110/2021 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS (1,2,3,4,5) M N KHAN (R-6) FOR CAVEATOR
	WITH I.A.(Civil)/1271/2021 in MFA/110/2021	UNITED INDIA INSURANCE COMPANY LTD. Versus KABITAN NESSA AND 5 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. B K DAS FOR CAVEATOR
9	CRP/35/2022 FIXED	BIMAL CHANDRA BISWAS Versus ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	MS. R CHOUDHURY MS. SUDAKSHINA K. MS. P BARUAH
	WITH I.A.(Civil)/952/2022 in CRP/35/2022	BIMAL CHANDRA BISWAS Versus ARUP KARMAKAR	MR. R BARUAH MR. A IKBAL	
<u>STAY MATTERS</u>				
10	CRP(IO)/230/2022 FIXED	BARNALI KALITA AND ANR Versus SURAJIT GOVINDA BARUAH	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID D ROY	MR G BAISHYA MD. A HASSAN MS. P DAS

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LEAVE NOTE OF ADVOCATES FOR 08/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MR. S P ROY	21-11-2022	To	08-12-2022
3)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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5)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
6)	MR S SARMA	28-11-2022	To	09-01-2023

7)	MR. N BORUAH	30-11-2022	To	12-12-2022
8)	MS. S D GUPTA	02-12-2022	To	20-12-2022
9)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
10)	MR D MONDAL	07-12-2022	To	15-12-2022
11)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
12)	MR. B HALDAR	02-12-2022	To	16-12-2022
13)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
14)	MRS. P BARMAN (BORKAKOTI)	02-12-2022	To	08-12-2022
15)	MRS. B GOGOI	05-12-2022	To	16-12-2022
16)	MR. N SHARMA	05-12-2022	To	12-12-2022
17)	MR. M DUTTA	06-12-2022	To	11-12-2022
18)	MR. O P BHATI	08-12-2022	To	11-12-2022
19)	MR M Z AHMED	07-12-2022	To	10-12-2022
20)	MS B DUTTA	07-12-2022	To	10-12-2022
21)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
22)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
23)	MR S SANCHETI	07-12-2022	To	09-12-2022
24)	MR. A SANCHETI	07-12-2022	To	09-12-2022
25)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
26)	MR B P BORAH	07-12-2022	To	09-12-2022
27)	MR. B BARMAN	07-12-2022	To	12-12-2022
28)	MR S KHOUND	07-12-2022	To	08-12-2022
29)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
30)	MR. S SINHA	07-12-2022	To	19-12-2022
31)	MR S HOQUE	07-12-2022	To	16-12-2022